[Shri M. P. Veerendra Kumar]

Sir, finally, to save the small scale dairy farmers as well as the dairy industry, the Government should come up with an economic package. India needs to announce a bailout package for small dairy producers. In addition, to save the farmer from total disaster, the Government should fix a minimum floor price for milk.

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश)ः महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हूं।

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

Need to revive Information Technology Investment Region (ITIR) project in Telangana

DR. BANDA PRAKASH (Telangana): Mr. Chairman, Sir, thank you very much for giving me this opportunity. I would like to inform the House that the Information Technology Investment Region (ITIR) Project for Hyderabad was sanctioned during the UPA Government in 2013. Sir, this will create 15.4 lakh direct jobs and around 54 lakh indirect jobs for the information technology sector.

Telangana's IT exports totalled ₹ 93,442 crores in 2017-18, showing a 9.3 per cent growth, which was higher than the national average of 8 per cent. Telangana accounts for 12 per cent of India's IT and software exports and ranks second in the country. Our Government has also submitted a DPR to the Government of India, and they are seeking a support of ₹ 4,863 crores in two phases.

We request the Government of India to please see to it that it is granted as early as possible so that unemployment is reduced and more jobs are created in this sector for the younger generation. Thank you.

MR. CHAIRMAN: Now, Shri K. Bhabananda Singh, ध्यान रहे कि समय बहुत कम है।

Prevailing unrest in Manipur

SHRI K. BHABANANDA SINGH (Manipur): Thank you, Mr. Chairman, Sir, for giving me this opportunity for raising a very important matter in this august House relating to the State of Manipur. There was a widespread *Bandh* called yesterday in the State. The matter is related to the ongoing peace-talk between the Government of India and the NSCN(IM). There is a widespread fear and apprehension in the minds of the people that as a part of the agreement or settlement, Article 371(A) of the Constitution